

Name of the Corporate Debtor : Hiranmaye energy limited ; Date of commencement of CIRP :03-01-2024 ;

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC				
1	REC Limited	16-01-2024	31,03,31,13,078	30,79,14,03,066	Financial	No	58.15	-	-	24,17,10,012	-
2	Power Finance Corporation Limited	18-01-2024	21,10,91,22,022	21,10,91,22,022	Financial	No	39.86	-	-	-	-
3	RBL Bank Limited	17-01-2024	1,01,31,21,740	1,01,31,21,740	Financial	No	1.91	-	-	-	-
4	Bhaskar Silicon Private Limited	17-01-2024	29,64,70,18,997	-	Financial	Yes	-	-	-	29,64,70,18,997	-
5	Tuticorin Electricity Supply Private Limited	17-01-2024	18,47,32,39,950	-	Financial	No	-	-	-	18,47,32,39,950	-
6	Power Trust	17-01-2024	5,65,22,14,790	1,03,61,73,110	Financial	Yes	-	-	-	4,61,60,41,680	-
7	Rankini Power Generation Private Limited	17-01-2024	7,55,99,956	4,40,74,298	Financial	No	0.08	-	-	3,15,25,658	-
8	JSP Tracomm Private Limited	16-01-2024	39,32,87,395	-	Financial	No	-	-	-	39,32,87,395	-
	Total		1,07,39,67,17,928	53,99,38,94,236			100	-	-	53,40,28,23,692	-

Please note that the list of creditors as stated above is subject to update as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or update of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.